

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 127 of 1996.

Tuesday this the 11th day of June 1996.

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.K. Debnath,  
Officer in Charge,  
Canteen Stores Department,  
Gandhi Nagar,  
Kochi-20.

.. Applicant

(By Advocate M/s Santhosh and Rajan)

Vs.

1. Union of India represented by  
the Secretary,  
Ministry of Defence,  
New Delhi.

2. The General Manager,  
Canteen Stores Department,  
Adelphi,  
Bombay.

3. The Regional Manager,  
Canteen Stores Department,  
Pune.

4. C.N. Malhotra,  
Assistant Manager,  
Canteen Stores Department,  
Adelphi,  
Bombay.

.. Respondents

(By Advocate Shri Shafik for Shri TPM Ibrahim Khan, SCGSC  
(for R.1-3)

The application having been heard on 11th June  
1996, the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant challenges an order transferring him from Kochi to Misamari. He submits that his daughter requires specialised treatment at Cochin and that he has only a very short time to retire. We issued notice and respondents have filed a reply statement. We are happy to note that respondents have adopted a very humane approach and cancelled the impugned order. In view of this it is not necessary to proceed further.

2. Application is dismissed accordingly. No costs.

Tuesday this the 11th day of June 1996.

  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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